

**GOVERNMENT OF INDIA  
HOME AFFAIRS  
LOK SABHA**

UNSTARRED QUESTION NO:2084  
ANSWERED ON:23.11.2010  
POLICE TRAINING CENTRES  
Pradhan Shri Amarnath

**Will the Minister of HOME AFFAIRS be pleased to state:**

- (a) whether the Union Government has set up police training centres in the various States;
- (b) if so, the details thereof, State-wise including Orissa;
- (c) if not, the reasons therefor and the time by which such centres are likely to be set up including in Orissa; and
- (d) the allocation of funds for the same during the current financial year, State-wise?

**Answer**

MINISTER OF THE STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI AJAY MAKEN)

(a): Training of state police personnel is a state subject. To augment their efforts, Central Government has approved establishment of police training institutes like Central Academy for Police Training (CAPT) and two Central Detective Training Schools (CDTS), Lucknow and Gandhi Nagar and Counter Insurgency & Anti-Terrorist (CIAT) Schools.

(b) to (d): 20 CIAT Schools have been approved for setting up in Assam (2), Bihar (3), Chhattisgarh (4), Jharkhand (4), Odisha (3), West Bengal (1), Manipur (1), Nagaland (1) and Tripura (1).

Rs. 10.76 Crores have been allocated to the above states in the current financial year towards setting up of CIAT Schools as below:-

Assam - 0.3.5 crore,

Bihar - 0.35 Crore

Chhattisgarh - 1.85 Crore

Jharkhand - 1.85 Crore

Manipur - 1.5 Crore

Nagaland - 1.5 Crore

Odisha - 3.6 Crore

Tripura - 1.5 Crore

West Bengal - 1.5 Crore